

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 2nd April, 2024

NO. LJ (B) 17/2019/296 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Flying Squad Team and Static Surveillance Team in connection with the forthcoming General Election to the Lok Sabha – 2024 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
FLYING SQUAD TEAM (FST)			
1.	Shri Marbudlang Lyngdoh Lawai, Executive Engineer (WR) EKH.	East Khasi Hills, Shillong	Deputy Commissioner, East Khasi Hills.
2.	Smti Rikynti Nongsteng, Committee Officer, O/o Meghalaya Legislative Assembly.	-do-	-do-
3.	Shri Kynsaibor Mallai, Deputy Marshall, Meghalaya Legislative Assembly.	-do-	-do-
4.	Smti Wilda Kharbani, Assistant Professor, DERT.	-do-	-do-
5.	Dr. Careleen Y. Kharmalki, Associate Professor, DERT.	-do-	-do-
6.	Shri Ranjan Borah, Research Officer, O/o Directorate of Economics & Statistics.	-do-	-do-
7.	Shri Sniawhi B Pde, Associate Professor, DERT.	-do-	-do-
8.	Shri Victor Tariang, Asst. Director Agriculture, O/o All India Co-ordinated Rice Improvement Project, Upper Shillong.	-do-	-do-
9.	Shri Defendor Shadap, Asst. Director of Horticulture (FP) O/o Asst. Director of Horticulture (FP).	-do-	-do-
STATIC SURVEILLANCE TEAM (SST)			
1.	Smti Arreelin Gatphoh, Asst. Professor, O/o Directorate of Educational Research & Training, EKHD.	-do-	-do-
2.	Shri Jamesteward L. Khongsngi, Sr. Technical Assistant, NEHU, Shillong.	-do-	-do-
3.	Smti Pitila Marak, Asst Director of Horticulture (VFT), O/o Director of Horticulture, Shillong.	-do-	-do-
4.	Smti Demetrius Lyngdoh, Sr. Audit, O/o Local Fund Audit, Shillong.	-do-	-do-

5.	Shri Samborlang Malngiang, Subject Matter Specialist Fisheries, KVK, Upper Shillong, EKHD.	-do-	-do-
6.	Shri Kuyhunlo Keppen. Sr. Audit Officer, O/o Accountant General, Shillong.	-do-	-do-
7.	Shri Robert Nongrum. Marshal, Meghalaya Legislative Assembly.	-do-	-do-
8.	Smti Badaiar Arjri Dkhar, Associate Professor, O/o Directorate of Educational Research & Training, (DERT), EKHD.	-do-	-do-
9.	Shri Venus S.S. Pamthied, Primary Investigator, District Statistical Officer, Shillong.	-do-	-do-
10.	Shri Vishal C. Kharkongor, Sr. Geologist, O/o Geological Survey of India, Ministry of Mines, North Eastern Region. Lumbatngen, Rynjah, Shillong.	-do-	-do-
11.	Shri Aidorlang Rynksai, State Organising Commissioner (Scouts), O/o Meghalaya Bharat Scouts & Guide.	-do-	-do-
12.	Shri Sankha Das, Sr. Geologist, O/o the Geological Survey of India, Shillong.	-do-	-do-
13.	Shri Ishtiyag Ahmed, Executive Engineer, O/o Geological Survey of India, Rynjah, Shillong.	-do-	-do-

Sd/-
(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo NO. LJ (B) 17/2019/296-A,

Dated Shillong, the 2nd April, 2024

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. Election Deptt.
3. The Deputy Commissioner (Election), East Khasi Hills, Shillong with reference to letter No. SHEL.V/29/2023/PART-I/12, dt. 28.3.2024.
4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department